## GOVERNMENT OF INDIA MINISTRY OF MINES

## LOK SABHA

### **UNSTARRED QUESTION No. †2910**

**ANSWERED ON 17.12.2025** 

#### **OBJECTIVE BEHIND RATIONALISATION OF ROYALTY RATES**

†2910. SHRI CHANDAN CHAUHAN: SHRI HARIBHAI PATEL:

Will the Minister of MINES be pleased to state:

- (a) the objectives behind rationalised royalty rates for minerals such as Graphite, Caesium, Rubidium and Zirconium;
- (b) the manner in which the revised royalty rates are likely to impact the domestic production, imports and overall supply chain security; and
- (c) the details of mechanisms adopted by the Government to ensure the reflection of the revised royalty structure in the auction of critical and auxiliary mineral blocks?

#### **ANSWER**

# THE MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

(a) to (c): The Central Government has rationalized rates of royalty of Graphite, Caesium, Rubidium and Zirconium with effect from 20.11.2025 to promote auction of mineral blocks containing these minerals. Graphite, Caesium, Rubidium and Zirconium are important minerals for high-tech applications and energy transition. Graphite and Zirconium are also among the 24 critical and strategic minerals listed in the Mines and Minerals (Development and Regulation) Act, 1957 (MMDR Act). Increase in indigenous production of these minerals envisages to reduce imports and supply chain vulnerabilities and also generate employment opportunities in the country. The revised royalty rates are applicable to all blocks of these minerals put on auction.

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